COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 158 OF 2015

Dated: 02nd May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Anand K. Ganesan Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

Ms. Astha Sharma for R-6

ORDER

The learned counsel appearing for both the parties have submitted that, in compliance of the Order of this Appellate Tribunal dated 23.04.2018, they have filed their respective written submissions in this matter in the Registry.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt